

DIVISION BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/289(KB)2022
COMP.APPL/75(KB)2023,
COMP.APPL/72(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	PRITAM GHOSH VS DURGAPUR CORPORATION PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Mr. Rishav Banerjee, Adv. : For Respondent 4,5
Mr. Patita Paban Bishwal, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **3/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)